Annexure-1

Name of the corporate debtor: SWE Fashions Private Limited;

Date of commencement of liquidation: 8th March 2022;

List of stakeholders as on: 9th August 2022

List of secured financial creditors

(Amount in ₹)

SI	Name of	Detai	ls of claim		Details of claim admitted							Amount	Amount of	· · · ·	Remarks,
	. creditor										contingent			of claim	,
			claimed	Amount of claim a dmitted		covere dby securit	Whether security interest relinquis hed? (Yes/No)	s of	covered by guarantee			mutual dues, that may be set off	3	under verificat ion	
1	State Bank of India SAMB Bengalur u-04209		33,06,36,518		Financial Dept.	NA	Trade	Refer Note No. 01	NA	73.3 %	NA	NA	30,69,988	NA	NA

Note No.01

SL. No	Assets Description
1	Factory Land and Building bearing survey number: 28, 29 and 30, situated at Plot No. W-12, W-13 (P) KIADB Area, 1st Phase, Apparel Park, Arehalli Doddabalapur,
	Bengaluru – 561203. Measuring total Area 6946.68 sq mts.
2	Plant and Machinery, Furniture & Fixtures and Inventories situated at Plot No. W-12W-13 (P) KIADB Industrial Area, 1st Phase, Apparel Park, Arehalli Doddabalapur
	Bengaluru - 561203